



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Absorption of Mr. Mir Afroz, Munsiff presently on deputation to the Government in the Department of Law, Justice and Parliamentary Affairs.

Reference:-State Administrative Council Decision No. 63/11/2018 dated 05-09-2018.

Government Order No: **4950** - LD (Estt) of 2018.  
Dated : 10 - 09 - 2018.

Sanction is hereby accorded to the absorption of Mr. Mir Afroz, Munsiff on deputation with the Department of Law, Justice and Parliamentary Affairs in the post of Assistant Legal Remembrancer in the Jammu and Kashmir Legal (Gazetted) Service with effect from 28-11-2005 subject to the following conditions:-

- (i) that the position of the officer in the seniority of Assistant Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service and consequential entitlements shall be determined by the Committee of officers comprising Principal Secretary, Finance, Commissioner/Secretary, General Administration Department and Secretary Law within a period of 15 days; and
- (ii) based upon the recommendations of the above said Committee, the Department of Law, Justice and Parliamentary Affairs shall take the required steps to the inclusion of the officer in the Jammu and Kashmir Legal (Gazetted) Service at appropriate place, with the approval of Advisor (Incharge), after following due procedure and, thereafter his case for promotion to various scales in the Jammu and Kashmir Legal (Gazetted) Service shall be processed through Departmental Promotion Committee (DPC) of J&K Public Service Commission (PSC).

By order of the Government of Jammu and Kashmir.

Sd/-  
Secretary to Government.

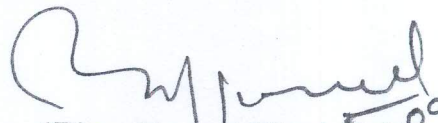
NO:- LD(Estt) 2005/P-MA.

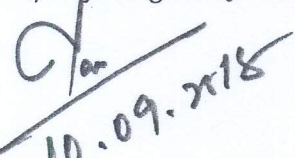
Dated: 10 - 09 - 2018.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
2. Principal Secretary to Government, Finance Department.

3. Principal Accountant General (A&E), J&K Srinagar.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court. This is with reference to his No. 5710/GS dated 21-05-2018.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court for information of Hon'ble Chief Justice.
7. Director Finance, Department of Law, Justice and Parliamentary Affairs.
8. Officer on Special Duty to the Hon'ble Advisor (v) for information of the Hon'ble Advisor.
9. Secretary, J&K Public Service Commission, Srinagar.
10. Mr. Mir Afroz, Assistant Legal Remembrancer *for information*.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Government Order file.
13. Concerned file.

  
(Riaz Ahmad Riaz) 10.09.2018  
Deputy Legal Remembrancer.

  
10.09.2018